HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Un-Starred Questions

10 August 2022

Total Question - 35

The details of Total Estimated Budget Amount

78 **Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):**

Will the Chief Minister be pleased to state:-

a) the extent of total estimated budget amount allocated by the Government during the financial year 2019-20, 2020-21 and 2021-22 to various departments respectively togetherwith the total extent of amount actually incurred by the departments out of the said amount alongwith the department wise details thereof;

b) the extent of total estimated budget amount allocated by the Government to each department during the financial year 2022-23 togetherwith the department wise details thereof; and

c) the details of total estimated budget amount and total amount actually incurred for the respective financial year 2019-20, 2020-21, 2021-22 and 2022-23 in tabular form?

To Open Municipal Clinics/Dispensaries

79 **Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether there is any proposal under consideration of the MCG to open Municipal Clinics or Dispensaries in each Municipal Ward of Gurugram; if so, the details thereof togetherwith the criteria and procedure for selecting the location for opening abovesaid clinics or dispensaries; and

b) whether any survey has been conducted by the MCG for this purpose; if so, the details thereof?

Total Number of Discontinued Old Age and Widow Pensions

80 **Sh. BALRAJ KUNDU (Mehem):**

Will the Minister of State for Social Justice and Empowerment be pleased to state:-

a) the total number of old age and widow pensions discontinued in the State from the year 2019 till to date togetherwith the criteria adopted by the Government for it; and

b) the reasons for which the old age and widow pensions have been stopped for months again and again ?

To Construct the Road

81 **Sh. DEEPAK MANGLA (Palwal):**

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct the road from Kithwari Chowk to Sallagarh School upto right side of railway line; and

b) if so, the time by which the said road is likely to be constructed togetherwith the details thereof ?

To Provide Transport Facility

82 **Sh. RAM KUMAR (Indri):**

Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to provide the transport facility for the

students belonging to the nearby villages studying in Sanskriti Model Schools of State; if so, the time by which the abovesaid facility of transport is likely to be provided ?

Projects for Development of Rohtak

83 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that an announcement of projects of worth 700 crore was made by the Hon'ble Chief Minister in Pragti rally on 04.05.2022 for the development of Rohtak district togetherwith the extent of amount announced for all projects of Rohtak Municipal Corporation; and

b) the name of the projects of Rohtak Municipal Corporation under the abovesaid announcement togetherwith the time by which said amount is likely to be spent alongwith the details thereof ?

Allotment of Shop in New Grain market

84 Sh. DHARAM PAL GONDAR (Nilokheri):

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

a) whether it is a fact that the shops had been allotted to the approximately 180 Commission Agents in the New Grain Market, Nissing in the year 2014 according to new policy rate fixed by the Government on which the CLU was imposed as well as the 35 percent profit amount was also imposed; and

b) if so, the reasons for which CLU has been imposed on the abovesaid shops even after the CLU has not been implemented in this block ?

Norms for Posting Staff

85 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Health Minister be pleased to state:-

a) whether it is a fact that the Doctors and Paramedical Staff posted in the Nagrik Hospital, Gohana and CHCs, PHCs and Sub-Health Centers of

Gohana Constituency are as per Norms; and

b) if not, the time since when the abovesaid posts are vacant togetherwith the time by which these are likely to be filled—up ?

To Complete the Land Selection Process

86 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Education Minister be pleased to state the time by which the process of land selection for the proposed Jawahar Navodaya Vidyalaya in district Dadri is likely to be completed ?

Details of Unauthorized Colonies

87 Sh. AMIT SIHAG (Dabwali):

Will the Urban Local Bodies Minister be pleased to state:-

a) the details of the unauthorized/unapproved colonies falling under Dabwali Assembly Constituency;

b) the process adopted togetherwith the steps taken by the Government to regularize the abovesaid unapproved colonies; and

c) the time by which the abovesaid colonies are likely to be regularized ?

The Extent of Compensation

88 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

a) whether the assessment has been made by the Government for the Kinnu crops damaged due to high temperature during the year 2020-21 and 2021-22 in State; if so, the details thereof; and

b) the extent of per acre compensation provided and likely to be provided by the Government for the abovesaid crops; if not, the reasons thereof ?

To Complete the Work of Smart Grid Project

89 **Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Power Minister be pleased to state:-

a) whether it is fact that the 'Smart Grid' project in Gurugram was launched in 2016 by the Dakshin Haryana Bijli Vitran Nigam Ltd (DHBVNL) and had a deadline of June, 2019 , is still incomplete;

b) if so , the time by which it is likely to be completed togetherwith the present status thereof ;

c) the details of total feeders laid and operational in Gurugram togetherwith the sector wise details of feeders ;

d) the details of total smart meters installed in Gurugram district; and

e) the total funds sanctioned and expenditure incurred for abovesaid works in Gurugram district togetherwith the copy of such budget ?

To Supply Adequate Potable Water

90 **Sh. BALRAJ KUNDU (Mehem):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that there is acute shortage of potable drinking water in Meham City and the water supply pipe lines are also required to be replaced as these have became obsolete; if so, whether there is any proposal under consideration of the Government to supply adequate potable water in Meham togetherwith the time by which the abovesaid proposal is likely to be materialized;

b) whether it is also a fact that the sewerage system in most of the colonies of Meham City has been obsolete; and

c) if so, whether there is any proposal under consideration of the Government to replace the abovesaid obsolete sewerage system togetherwith the time by which the abovesaid proposal is likely to be materialized ?

To Shift the Judicial Complex

91 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to shift the Judicial Complex, Mini Secretariat Part-1 and Part-2 of district Rohtak togetherwith the details thereof ?

To Reconstruct the Roads

92 Sh. DEEPAK MANGLA (Palwal):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the following village roads are damaged:-

i) Ghughera to Patli Khurd;

ii) Bamariyaka to Amroli;

iii) Amroli Canal to Chovan ka Nangla;

iv) Raidaska to Bamariyaka via Dungarwas ;

v) Billochpur to Hafjabad via Peeragarhi;

vi) Palwal- Ghori road to Sihol via Pelak;

vii) Palwal to Alawalpur upto Mohna road ;

viii) Bata to Amroli;

ix) Deeghot to Raidaska;

x) Delhi- Mathura road to Agwanpur; and

b) if so, the time by which the abovesaid roads are likely to be reconstructed ?

To Appoint Drawing Teachers under Kaushal Rozgar Nigam

93 Sh. RAM KUMAR (Indri):

Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to appoint drawing teachers in the schools of State under the Kaushal Rozgar Nigam; if so, the time by which the said teachers are likely to be appointed ?

Report of the Inquiry

94 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Chief Minister be pleased to state:-

a) whether it is a fact that Sunil R/o village Murthal (Sonipat) filed grievance no. CM OFF/N/2020/036046 and inquiry was made by Sh. Rajesh Seth, an eminent person who has found some officials guilty and report was sent to the Hon'ble Chief Minister; and

b) if so, the copy of the report togetherwith the action taken by the Government on that report ?

To Start Construction Work in General Hospital Dadri

95 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Health Minister be pleased to state the time by which the construction work of proposed Eye Check-up Centre, Operation Theater and Health Employees Training Centre in General Hospital, Dadri is likely to be started ?

To Check the Havoc Caused due to Overflow of Rain Water

96 Sh. AMIT SIHAG (Dabwali):

Will the Chief Minister be pleased to state the steps taken or likely to be taken by the Government to check the havoc caused by the overflow of Lasada-Nala and Kotla Branch due to excess rain water coming from Punjab in the monsoon season/unseasonal rains togetherwith the details thereof ?

Number of Registered Criminal Cases

97 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Home Minister be pleased to state the number of cases of murder, rape, gang rape, kidnapping, robbery, crime against women and crime against scheduled castes registered in the State from 1st January, 2021 to 31st December, 2021 and 1st January, 2022 to 30th June, 2022 according to the State Crime Record Bureau togetherwith the details thereof ?

Details of De-notified Land

98 **Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Chief Minister be pleased to state:-

a) the total area of land which has been de-notified by the State under Section 101-A of the Right To Fair Compensation and Transparency in Land Acquisition , Rehabilitation and Resettlement (Haryana Amendment) Act , 2017 in district Gurugram togetherwith its coordinates, land revenue records and other details thereof;

b) the formula or rule /regulation/law applied to take back the compensation given to the land owners in the event of de-notification of land where the compensation had been given to land owners;

c) the criteria and process to give back the possession of land and damages in the event where the land was acquired by the Government but the compensation was not given / disbursed to the land owners; and

d) the total amount of compensation on account of damages, sustained by the land owners due to land acquisition, paid to such owners in district Gurugram from the year 2019 till to date ?

To Repair the Road

99 **Sh. BALRAJ KUNDU (Mehem):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the Meham to Beri via Kalanaur road in village Behalba has been damaged completely; and

b) if so, whether there is any proposal under consideration of the Government to repair the abovesaid road togetherwith the details thereof ?

The Total Area of Police Line and Staff Quarters

100 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Home Minister be pleased to state the total area in which the district Police Line and Staff Quarters are situated in Rohtak togetherwith the details thereof ?

To Construct the Roads

101 Sh. DEEPAK MANGLA (Palwal):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that all the following 6 karam roads in Palwal Assembly Constituency are unmetalled:-

i) Lalgarh to Tikri Gujar;

ii) Rahimpur to Rahimpur Nangla;

iii) Kakrali to Lalwa;

iv) Tappa to Peeragarhi;

v) Sihol to Chandhat via village Ghori; and

b) if so, the time by which the construction work of said roads is likely to be started togetherwith the details thereof ?

To Construct the Road

102 Sh. RAM KUMAR (Indri):

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct the road from village Gheed to Shergarh Tapu upto Uttar Pradesh Border; if so, the time by which the abovesaid road is likely to be constructed ?

Details of School Buildings

103 **Sh. JAGBIR SINGH MALIK (Gohana):**

Will the Education Minister be pleased to state whether the building of all schools of Gohana Assembly Constituency are safe as per PWD norms; if not, the details of the schools having unsafe buildings togetherwith the details of Schools having insufficient rooms ?

To Construct the Stadium

104 **Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Minister of State for Sports and Youth Affairs be pleased to state the time by which the construction work of Sports Stadium to be constructed under the Hon'ble Chief Minister announcement in village Pichopa Kalan is likely to be started ?

To Construct Libraries and Gyms

105 **Sh. AMIT SIHAG (Dabwali):**

Will the Development and Panchayats Minister be pleased to state the details of villages identified by the Government in Block Dabwali and Block Odhan for construction of libraries and gyms togetherwith the time by which the abovesaid libraries and gyms are likely to be constructed ?

Rule Regarding Work Order Allotment

106 **Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether the work order of any work of more than Rs. 1 crore can be allotted by the Municipal Corporation, Faridabad to such company/contractor who have no experience of 15 years for executing the same work as mentioned in work order;

b) if so, the rule under which the said work order can be allotted; and

c) the basis on which the works of door to door survey and topography have been allotted to the Yasni Consulting and the Dmrk Infocade Services in the ward bandi of the year 2021-22 of Municipal Corporation Faridabad whereas

the said companies have no experience regarding such work for the last 15 years togetherwith the details thereof ?

To Construct the Bye-Pass

107 Sh. BALRAJ KUNDU (Mehem):

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct a bye- pass in east side of Meham towards Lakhan Majra road keeping in view of expansion of Meham town; if so, the details thereof ?

To Repair the Building of PHC

108 Sh. DEEPAK MANGLA (Palwal):

Will the Health Minister be pleased to state:-

a) whether it is a fact that the building of PHC in village Rampur Khor of Palwal Assembly Constituency was constructed 7-8 years ago but the said building has not been handed over to the Health Department till to date; if so, the reasons thereof; and

b) whether it is also a fact that the abovesaid building has been dilapidated; if so, whether there is any proposal under consideration of the Government to repair the said building togetherwith the time by which the said building is likely to be repaired and handed over to the Health Department ?

The number of beneficiaries under Antyodaya Mela

109 Sh. RAM KUMAR (Indri):

Will the Chief Minister be pleased to state the block wise details of the beneficiaries under the Antyodaya Mela in district Karnal ?

Details of Forged Ration Cards

110 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Deputy Chief Minister be pleased to state:-

a) the details of the forged ration cards cancelled by the Government in district Sonipat from the year 2019 till to date togetherwith the grounds on which these were cancelled; and

b) the persons/officials responsible for issuance of such ration cards togetherwith the action taken by the Government against such officials ?

To Regularize the Colonies

111 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Urban Local Bodies Minister be pleased to state the steps being taken by the Government in the direction to regularize the various unapproved colonies under the periphery of Municipal Council Dadri togetherwith the details thereof ?

To Provide Infrastructure to Schools

112 Sh. AMIT SIHAG (Dabwali):

Will the Education Minister be pleased to state whether it is fact that Primary School number 18802 working/operational from Nagar Sudhar Mandal Park with just one room and Primary School Chauhan Nagar number 18801 operational in Khel Stadium of Dabwali did not have their own buildings; if so, whether there is any proposal under consideration of the Government to provide adequate infrastructure to the abovesaid schools togetherwith the time by which the abovesaid proposal is likely to be materialized ?

Chandigarh. **R.K. Nandal,**

Dated: The 10th August, 2022. **Secretary.**